

Government does not have any information whether any State Government is now engaged in any talks with the Left Wing Extremists. As far as the Central Government is concerned, it will welcome such talks between State Governments and Left Wing Extremists provided Left Wing Extremists abjure violence and give up their so-called "armed struggle". There is no proposal for the Central Government to hold talks directly with the Left Wing Extremists. The State Governments have been taking effective measures to address the basic issues. The Central Government closely monitors the situation and supplements the efforts and resources of the State Governments in a variety of ways. These, *inter alia*, include measures to educate the youth about the damage caused by the naxalites to social, educational and economic infrastructure in these areas. Efforts of concerned Central Ministries and departments are also being co-ordinated to ensure focused implementation of educational, employment generating and other developmental schemes.

The approach of the Government is to deal with naxalite activities in a holistic manner, in the arenas of security, development administration and public perception.

#### **Kashmiri Pandits uprooted from J and K**

1249. DR. JANARDHAN WAGHMARE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware of the fact that three lakh Kashmiri Pandits have been ruthlessly uprooted from their native soil in 1990, and since then, they have been languishing as refugees in Delhi and elsewhere for no fault of their own;

(b) whether Government has taken any steps to send them back safely to their native places in the Kashmir Valley;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) There are 57,981 registered families of Kashmiri migrants putting up in Jammu, Delhi and other States. Of these, about 5000 families are residing in various camps in Jammu and 13 families are staying in camps in Delhi.

(b) to (d) For facilitating the return of migrants who are willing to return to the Valley, the Central Government approved the construction of 200 flats at Sheikpora in Budgam district. The Shrine in Mattan and Kheer Bhavani has been developed into two model clusters containing temporary shelters for Kashmiri migrants where they could be settled temporarily till such time they can repair their existing residential houses. The State Government has constructed 18 flats at Mattan and 100 one-room tenements at Kheer Bhavani. A Package of Rs.1618.40 crore for return and rehabilitation of Kashmiri migrants to the Valley has been announced on 25.4.08 and an initial amount of Rs.8.35 crore has been released. The package provides for, provision of assistance for repair/renovation and damaged houses, transit accommodation, continuance of cash and rations relief, students'

scholarship, employment in Government and financial assistance for self employment, financial assistance to agriculturists and horticulturists and waiver of interest on loans.

**Liberated zones created by Naxals**

1250. SHRIMATI MOHSINA KIDWAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware that Naxals have created 'liberated zones' in their areas of influence in West Bengal, Jharkhand and Chhattisgarh and have displaced local population;

(b) whether Government is also aware that lakhs of people have become internally displaced people due to reasons of law and order and fear;

(c) if so, what Government is doing to rehabilitate internally displaced people and what is estimated number of such people in various States and how many people have been killed in Naxal violence during the last three years, till date; and

(d) whether Government proposes for single command in Naxal prone areas for better intelligence input?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) The talk of so called liberated zones is baseless propaganda. The concerned State governments deal with naxal violence and take appropriate measures to provide relief and rehabilitation to victims of naxalite violence.

The number of civilians killed in naxal violence during the last 3 years and during current year (upto 30.6.2009) are as below:

Year	Civilians killed
2006	521
2007	460
2008	490
2009 (1st January to 30th June)	255

(d) There is no such proposal at present.

**Scam in laying barbed wire fencing along LoC**

1251. SHRIMATI MOHSINA KIDWAI:

SHRIMATI SHOBHANA BHARTIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the CBI has recently unearthed a scam running into Rs. 12.50 crore in the laying of barbed wire fencing along the border of Pakistan and the LoC in Poonch and Akhnour sectors;

(b) if so, the *modus-operandi* of the scam;

(c) whether the role of Army officers is being probed in view of contract awarded to a Jammu based company through NCCF; and